

consider is relevant to PVTGs and their socio-cultural environment. Activities under it include housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security including Janshree Beema Yojana or any other innovative activity meant for the comprehensive socio-economic development of PVTGs. Most of the State Governments and the UT of Andaman and Nicobar Islands have formulated a "Conservation-cum-Development (CCD) Plan" for the Twelfth Plan period keeping habitat/hamlet development approach in view and in the format prescribed by the Ministry of Tribal Affairs. The CCD plans indicate the annual provisions for each financial year and also the agency involved in implementation of that activity. The State Government/UT Administration have been asked to ensure proportionate flow of financial resource for all PVTGs found in their State and the activities to be taken with a proper mix of interventions through the State/UT of Andaman and Nicobar Islands. The funds are released to States/UT in accordance with the annual programme for a particular financial year in the CCD Plan.

Statement-II

*Details of Budget Estimate (BE), Revised Estimate (RE) during
2013-14 to 2015-16 under the Scheme of Development of
Particularly Vulnerable Tribal Groups (PVTGs)*

(₹ in crore)

Sl. No.	Name of the Scheme	2013-14		2014-15		2015-16		2016-17
		BE	RE	BE	RE	BE	RE	BE
1.	Development of particularly Vulnerable Tribal Groups	244.00	207.00	207.00	180.00	217.35	217.35	200.00

Distribution of land titles

3196. SHRIMATI RANEE NARAH: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the total number of beneficiaries to whom land titles were distributed under the Schedule Tribes and Other Traditional Forest Dwellers Act; and

(b) the total land in hectares distributed till 31st March, 2016?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) and (b) Responsibility for

implementation of 'The Scheduled Tribes and Other Traditional Forest Dwellers (OTFDs) (Recognition of Forest Right) Act, 2006' (in short FRA) lies with State Governments/ UT Administrations. As per information received from the State Governments, till 31st March, 2016, a total 17,39,815 titles (16,97,327 individuals and 42,488 community) were distributed. The extent of forest land for which these titles were distributed was 36,02,547 hectares.

Expansion of scheduled area in Rajasthan

†3197. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the State Government of Rajasthan has forwarded a proposal to the Central Government for the expansion of the Scheduled Area under the Fifth Schedule of the Constitution of India, if so, the details thereof; and

(b) whether Government proposes to expand the Scheduled Area in Rajasthan, if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) and (b) Yes, Sir. Government of Rajasthan has forwarded proposal for extension of Scheduled Area in Rajasthan under Fifth Schedule of the Constitution. The Government of Rajasthan has requested for extension of Scheduled Area on the basis of Census 2011 and due to reorganization/ creation of districts in the State. The proposal is being processed. Any proposal received from a State is examined according to requisite criteria. Time limit for approval of any proposal for extension of Scheduled Area cannot be specified.

Individual claims of other traditional forest dwellers

3198. SHRI NARESH GUJRAL: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) how many individual claims were filed by the Other Traditional Forest Dwellers all over the country;

(b) how many individual claims of Other Traditional Forest Dwellers were accepted all over the country;

(c) how much area is involved over which individual claims of the Other Traditional Forest Dwellers were accepted all over the country;

(d) how many individual claims of Other Traditional Forest Dwellers were rejected all over the country;

† Original notice of the question was received in Hindi.